

HIGH COURT, CALCUTTA

NOTIFICATION

Notification No.: 1497- R(R&M)

Dated: 24/03/2026

In furtherance of this Court's Notification No. **01-HCOS/TSL/2025** dated **10.01.2025** and **3859-R(R&M)** dated **23.05.2025** for filling up 02 (Two) vacant posts (Scheduled Caste - 01 and Unreserved (E.C.) - 01) of Translator on the Original Side Establishment of this Hon'ble Court the **date, time and venue** of the Written Test (Phase - I) are being published for general information.

DATE, TIME & VENUE OF THE SELECTION TEST (PHASE-I)

DATE	TIME	VENUE
25.04.2026 (Saturday)	01.00 P.M. to 02.45 P.M.	Sesquicentenary Building, High Court at Calcutta. 3, Justice Radhabinod Pal Sarani [3, Esplanade Row (West)], Kolkata-700 001

N.B.: All the candidates are requested to report at Sesquicentenary Building, High Court at Calcutta on 25.04.2026 (Saturday) by 12.00 NOON, positively. No candidate will be allowed to enter into the examination centre after 12:30 P.M.

Admit cards of the **provisionally allowed 51** (Fifty One) candidates whose names are appearing in the **LIST-A, LIST-B and LIST-D** of Court's Notification No. **3859- R (R&M)** dated **23.05.2025** will be dispatched through speed post shortly. Candidates who would not receive their admit cards by **22.04.2026**, may collect their duplicate admit cards, by appearing personally, from the office of the **Establishment Department, Original Side, High Court at Calcutta**, on **23.04.2026 (Thursday) and 24.04.2026 (Friday) from 11:00 AM to 4.30 P.M.** on production of a recent passport size coloured photograph (with signature on its front portion) along with any one original valid photo identity proof issued by the Government with a photocopy thereof.

All the candidates are requested to go through the instructions/ guidelines, prescribed in their Admit Cards, carefully to avoid any inconvenience(s).

No candidate will be allowed to enter into the examination centre without production of his/ her Admit Card issued by the Hon'ble Court and any one original valid Photo Identity Proof issued by the Government.

No Travelling Allowance (TA) will be paid to the candidates at any stage of this entire process of selection.

For further announcements, if any, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in.

Sd/-

Registrar (Recruitment & Management),
Appellate Side, High Court, Calcutta.